

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP (IB) NO. 10/Chd/Hry/2017
(Admitted matter)**

In the matter of:

SRS Modern Sales Limited,
SRS Tower, Unit No. 700 B,
7th Floor, Near Metro Station,
Mewla Maharajpur, G.T. Road,
Faridabad, Haryana.

... Applicant-Corporate Debtor

Present: Mr. Sameer Rastogi, Resolution Professional for Applicant-Corporate Debtor.

Resolution Professional present stated that notice was sent to all Directors of suspended Board of Directors along with copy of order of this Tribunal dated 16.11.2017. It is further stated that notice along with copy of order aforesaid was also sent to all the financial creditors. Let the Resolution Professional file affidavit along with copy of e-mail and the attachments thereto. List the matter on 19.12.2017. Place the matter on top of the List.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

December 08, 2017
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